

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.03.2024

Cases	Total pendency at the beginning of March, 2024 (Civil-Criminal)	Institution during the month of March, 2024 (Civil - Criminal)	Total disposal during the month of March, 2024 (Civil- Criminal)	Pendency at the end of March, 2024 (Civil- Criminal)
1. WRIT PETITION	81 --	04 -	06 -	79 --
2. APPEAL	22 53	-- 01	--	22 54
3. RSA	09 -	-- -	-- -	09 -
4. FAO	01 --	-- -	-- -	01 --
5. CONTEMPT	02 -	-- --	-- -	02 -
6. MISC.CASES	- 01	- 01	- --	- 02
7. MISC.APPEAL	- -	- -	- -	- -
8. SUO MOTU TRANSFER PETITION	- -	- -	- -	- -
9. TRANSFER PETITION	- -	-- -	- -	- -
10. BAIL APPLICATION	- -	- --	- --	- -
11. MAC APPEAL	07 -	-- -	01 --	06 -
12. REVIEW	-- -	- -	-- -	-- -
13. REVISION	01 06	02 01	-- --	03 07
14. MAT APPEAL	01 -	-- --	-- -	01 -
15. REVISION U/S 19 OF THE (FAM CT.)	- -	- -	- -	- -
16. LEAVE PETITION	- --	- --	- --	- --
17. ARBITRATION PETITION/APPEAL	05 -	01 -	-- --	06 -
18. S.A.O.	01 -	01 --	-- -	02 -
19. REFERENCE	- -	-- --	-- -	- -
20. C.O.	01 -	-- -	01 -	-- -
21. TAX APPEAL	02 -	-- --	-- -	02 -
22. Ex.P.	- -	-- --	- -	- -
23. SP.APPEAL	- -	- --	- -	- -
24.Com. A	01 -	01 -	-- -	02 -
GRAND TOTAL	134 60	09 03	08 --	135 63



Manoj
Deputy Registrar (J)
High Court of Sikkim
Gangtok

JOINT REGISTRAR
HIGH COURT OF SIKKIM
GANGTOK